NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in -person in the High Court of Bombay, **Bench at Aurangabad,** that the Hon'ble First Court has been pleased to direct the registry to list for orders the writ petitions as per **Annexure "A"** on **29/08/2022.**

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

By Order

Date : 24/08/2022

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

Annexure "A"

1	WP/2814/2016(08/03/2016)
2	WP/2444/2016(01/03/2016)
3	WP/93/2016(05/01/2016) Connected WP/332/16 & 341/16
4	WP/10741/2016(20/10/2016)
5	WP/11488/2016(21/11/2016)
6	WP/1301/2016(30/01/2016)
7	WP/9319/2016(31/08/2016)
8	WP/9166/2016(26/08/2016)
9	WP/9102/2016(23/08/2016)
10	WP/10867/2016(24/10/2016)
11	WP/10034/2016 (29/09/2016) Connected WP/10049/2016
12	WP/2239/2016(24/02/2016)
13	WP/3356/2016(19/03/2016)